GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:2233 ANSWERED ON:27.03.2012 AGENCY FOR FOODGRAIN STORAGE Choudhary Shri Bhudeo

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to assign the work of storage of foodgrain to any alternative agency other than the Food Corporation of India in view of its failure to ensure safe storage and consequent damage to foodgrains in the recent years; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): No, Madam. However due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated the Private Entrepreneur Guarantee(PEG) Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Under the scheme, a capacity of about 151 lakh tonnes is to be created in 19 states. For construction of the storage capacity under the scheme CWC/SWCs/State Government agencies are appointed as implementing agencies of behalf of FCI.
- (b): Does not arise.